

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w.e.f 18.01.2023**

**DIVISION BENCHES**

1	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Deepak Roshan</b>	<b>(Monday to Thursday)</b> (Whole day)	Vires & Validity of Acts and Rules, Cases related to Judicial Officers, Company Appeal, A.C.(D.B), Cont.(Cvl.), Cont. (Appl.), Cont.(Cr.), WPT, T.A., Tax Cases, CMP :- Fresh Filing, Orders, Admission & Hearing. F.A. :- Orders & Admission.  Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Thursday)
2	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Deepak Roshan</b>	<b>(Friday)</b>	W.P.(PIL) :- Orders, Admission & Hearing.
3	<b>Hon'ble Mr. Justice S. Chandrashekhar &amp; Hon'ble Mr. Justice Ratnaker Bhengra</b>	<b>(Monday to Thursday)</b> (Whole day)	LPA (2017 onwards), cases referred to DB, Grant of Tender relating to the public service, CMP :- Orders & Admission.  Commercial Appellate Division, CAT matters :- Orders, Admission & Hearing.  (Tied up and Assigned matters on Thursday)
4	<b>Hon'ble Mr. Justice Sujit Narayan Prasad &amp; Hon'ble Mr. Justice Subhash Chand</b>	<b>Monday to Wednesday</b> (Whole day)	Acq. Appeal (D.B.), Govt. Appeal (D.B.): - Orders, Admission & Hearing. Cr.Appeal (D.B.) :- Hearing (on Bail)
		<b>(Thursday)</b> <b>(Whole day)</b>	LPA (upto 2016) :- Orders & Admission.  LPA : Hearing  Tied up and Assigned matters
		<b>(Friday)</b> (1 <sup>st</sup> Half)	F.A. : Hearing
5	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Ambuj Nath</b>	<b>(Monday to Thursday)</b>	D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Cr.M.P., Cr. Rev.:- Orders, Admission & Hearing.  Cr.Appeal (D.B.) :- Hearing ( in custody). W.P.(Cr.)[ D.B. ], W.P. (Habaes Corpus) :- Orders, Admission & Hearing.  Writ petitions relating to mercy petitions or application for commutation.  (Tied up and Assigned matters on Thursday)
6	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Rajesh Shankar</b>	<b>(Friday)</b>	WPT, T.A., Tax Cases :- Orders, Admission & Hearing.  (Specially assigned matters)

## SINGLE BENCHES

1	<b>Hon'ble The Acting Chief Justice</b>	<b>(Friday)</b> (After the D.B.)	All matters related to Fodder Scam, Tr.Petn(Cvl.) :- Orders, Adm. & Hearing Cont. (Cvl.), CMP :- Orders, Adm. & Hearing. Tied –up & Assigned matters
2	<b>Hon'ble Mr. Justice S.Chandrashekhar</b>	<b>(Friday)</b> (Whole Day)	Arbitration Matters u/s 11(6) of Arbitration and Conciliation Act, 1996, CMP under Article 227 of Constitution of India :- Fresh filing, Orders, Admission & Hearing Criminal Writ matters (including P.C.Act, C.B.I. & other economic offences)(Year 2022-2023):- Fresh filing, Orders, Admission & Hearing Tied up and Assigned matters .
3	<b>Hon'ble Mr. Justice Sujit Narayan Prasad</b>	<b>(Friday)</b> (2 <sup>nd</sup> Half)	Cont. (C), CMP, C.R., A.C. (SB), Testamentary Suits, Probate and Letters of Administration matters: :- Orders, Admission and Hearing. Cont. (Cvl), in which Hon'ble Judge is not available. Tied up & Assigned matters.
4	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b>	Monday to Thursday <b>(After the D.B)</b>	Criminal Writ matters (including P.C.Act, C.B.I. & other economic offences) (Year upto 2021) :- Fresh filing, Orders, Admission & Hearing.
		Friday <b>(After the D.B)</b>	Criminal Writ matters (including P.C.Act, C.B.I. & other economic offences) (Year upto 2021) :- Fresh filing, Orders, Admission & Hearing. A.B.A. :- Orders & Admission Tied up & Assigned matters.
5	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b>	<b>(Friday)</b> (Whole Day)	A. B.A. :- Orders & Admission as well as Tied up & Assigned matters.
6	<b>Hon'ble Mr. Justice Ananda Sen</b>	<b>(Monday to Friday)</b> (Whole Day)	WPS (Year 2016 onwards), Cont. (C), CMP:- Fresh Filing, Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
7	<b>Hon'ble Dr. Justice S.N. Pathak</b>	<b>(Monday to Friday)</b> (Whole Day)	WPS (Year up to 2015), Cont.(C), CMP : Fresh Filing, Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).

8	<b>Hon'ble Mr. Justice Rajesh Shankar</b>	<b>(Monday to Thursday)</b> (Whole day) <b>(Friday)</b> (After the D.B.)	WPC (Year 2020 onwards), S.C.L.P., Cont.(C), CMP :- Fresh Filing. Orders, Admission & Hearing.  (Tied up & Assigned matters on Friday).
9	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b>	<b>(Monday to Friday)</b> (1 <sup>st</sup> half)	F.A. (From Year 2015 onwards), S.A. (From Year 2015 onwards) & C. Ref.:- Orders, Admission & Hearing . Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).
		(2 <sup>nd</sup> half)	M.A. (From Year 2019 to 2023) - Orders, Admission & Hearing.
10	<b>Hon'ble Mr. Justice Rajesh Kumar</b>	<b>(Monday to Friday)</b> 1 <sup>st</sup> half	B.A. :- Orders & Admission .  (Tied up & Assigned matters on Friday).
		After the above or in the 2 <sup>nd</sup> half which ever is earlier	WPC [Year 2017 to 2019], Cont.(C), CMP:- Fresh Filing, Orders, Admission & Hearing.
11	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary</b>	<b>(Monday to Thursday)</b> (Whole day)	WPC [Year upto 2016], Cont.(C), CMP:- Fresh Filing, Orders, Admission& Hearing.
		<b>(Friday)</b> (Whole day)	Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):- Orders, Admission & Hearing  Tied up & Assigned matters
12	<b>Hon'ble Mr. Justice Kailash Prasad Deo</b>	<b>(Monday to Thursday)</b> (Whole day)	W.P.L. Cont.(C),CMP :- Fresh Filing, Orders & Admission & Hearing.
		<b>( Friday)</b> (Whole day)	M.A. (Year 2018) - Orders, Admission & Hearing.  (Tied up & Assigned matters on Friday).
13	<b>Hon'ble Mr. Justice Sanjay Kumar Dwivedi</b>	<b>(Monday to Friday)</b> 1 <sup>st</sup> half	F.A. (Year up to 2014), S.A.(Year up to 2014):- Orders, Admission & Hearing.  Cont.(C), CMP :- Orders & Admission. (Tied up & Assigned matters on Friday).
		2 <sup>nd</sup> half	M.A (Year up to 2017), - Orders, Admission & Hearing.

14	<b>Hon'ble Mr. Justice Deepak Roshan</b>	<b>( Monday to Friday)</b> (After the D.B.)	Cr.Rev. (Year up to 2014):- Orders, Admission & Hearing, Cont.(Cvl.), CMP:- Orders, Admission & Hearing as well as Tied up & Assigned matters.
15	<b>Hon'ble Mr. Justice Subhash Chand</b>	<b>(Friday)</b> (2 <sup>nd</sup> Half)	Cr.M.P.(excluding P.C. Act matters) (year 2015-2017) : Orders, Admission & Hearing. Tied up & Assigned matters.
16	<b>Hon'ble Mr. Justice Gautam Kumar Choudhary</b>	<b>(Monday to Friday)</b> (1 <sup>st</sup> half)	B.A. :- Orders & Admission .
		(2 <sup>nd</sup> Half)	A.B.A., B.A., Cr.M.P. & Cr. Revision (P.C. Act including C.B.I. And other Economic Offences), Cr.M.P.(year 2021-2023), Cr. Ref. :- Fresh Filing, Orders, Admission & Hearing. Cont.(C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
17	<b>Hon'ble Mr. Justice Ambuj Nath</b>	Monday to Thursday (After the D.B)	Cr.Rev. (Year 2015 & 2016):- Orders, Admission & Hearing,
		<b>(Friday)</b> (1 <sup>st</sup> half)	A.B.A. :- Orders & Admission . as well as Tied up & Assigned matters.
		(2 <sup>nd</sup> Half)	Cr.M.P.(excluding P.C. Act matters)(upto 2014), Tr. Pet.(Cr.) : Orders, Admission & Hearing.
18	<b>Hon'ble Mr. Justice Navneet Kumar</b>	<b>(Monday to Friday)</b> (1 <sup>st</sup> half)	Cr.Rev. (2022-2023) :- Fresh Filing, Orders, Admission & Hearing Cr. Appeal (S.J.) (Year 2011 onwards) & Acq. Appeal (including P.C. Act) :- Orders, Admission & Hearing (Tied up & Assigned matters on Friday).
		(2 <sup>nd</sup> Half)	Cr.M.P. (2018-2020) :- Fresh Filing, Orders Admission & Hearing.
19	<b>Hon'ble Mr. Justice Sanjay Prasad</b>	<b>(Monday to Friday)</b> (1 <sup>st</sup> half)	Cr.Rev. (2017-2021) :- Fresh Filing, Orders, Admission & Hearing (Tied up & Assigned matters on Friday).
		(2 <sup>nd</sup> Half)	Cr. Appeal (S.J.) (upto 2010), Cont. (Cvl.), CMP :- Orders, Admission & Hearing.
20	<b>Hon'ble Mr. Justice Pradeep Kumar Srivastava</b>	<b>(Monday to Friday)</b> (Whole day)	A.B.A. :- Orders & Admission . (Tied up & Assigned matters on Friday).

- Note :-**
- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**
  - 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**
  - 3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAJESH KUMAR.**
  - 4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA**